

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.09.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 28.09.2026 was not taken up. The next date of Hearing in the matter is **20.11.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 205 of 2024 Part Heard	Machino Finance Pvt. Ltd. Vs. Machino Transport Pvt. Ltd. & Ors.	Manmeet Kaur	Ranjana Roy Gawai Pervinder- R1 Abhishek Roy- R4

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar